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Title: Need to implement the One Rank, One Pension scheme for ex-servicemen.

SHRI DEEPENDER SINGH HOODA (ROHTAK): The One Rank One Pension (OROP) Scheme for the ex-servicemen of our country was approved by the UPA Government in February 2014. This scheme has widespread support from all political parties including from our Prime Minister, who has repeatedly promised to implement this scheme. Yet this One Rank One Pension Scheme is yet to be implemented, despite nine months having passed since it was announced in February. I am told that one of the sticking issues remains the 'exact definition of OROP'. In February, while announcing the scheme, the UPA Government had accepted the Koshiyari Committee's recommendation on the definition of OROP. The Koshiyari committee, which was a Petition Committee of Rajya Sabha, had members from all parties. It had unanimously agreed on the definition of OROP, which was then accepted by the UPA. To implement this definition around Rs. 9,500 crores allocation was estimated. But now it seems that some Government bureaucrats are trying to change the definition of OROP itself, causing grave concern amongst 32 Lakh ex-servicemen awaiting the implementation of this scheme. The ex-servicemen fear that it was due to this bureaucratic hurdle that the present Government provided only Rs. 1000 crore as budgetary allocation in the final Budget under the scheme for the whole year as against over Rs. 9000 crores estimated as per Koshiyari Committee definition of OROP. The Government must clarify its stand at the earliest and must not delay in implementing the OROP Scheme in the name of either falling into a bureaucratic trap or wanting to maintain the fiscal deficit target of 4.1% of the GDP. ...(*Interruptions*)

HON. DEPUTY SPEAKER: Let the Matter under Rule 377 be finished. Only two-three persons are left.

...(*Interruptions*)

SHRI MALLIKARJUN KHARGE (GULBARGA): I want to say that instead of only raising and leaving this issue here, it is better you have Half an Hour Discussion for this....(*Interruptions*)

HON. DEPUTY SPEAKER: You can give notice in this regard.

...(*Interruptions*)

SHRI MALLIKARJUN KHARGE : Around 32 lakh soldiers are concerned about this. A notice is already given. ...(*Interruptions*) Some time should be fixed for it. It is important that some response should come from the Government....(*Interruptions*)